

केन्द्रीय प्रशासनिक अधिकरण ..... न्यायपीठ में

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

**A D M I T T E D**

ERNAKULAM BENCH

ON 15.9.2004

आदेश पत्र  
**ORDER SHEET**

आवेदन शं० 200 का  
ORIGINAL APPLICATION No. 607 of 2004

आवेदक  
Applicant(s)

F.B. Vijayan Menon

प्रत्यर्थी  
Respondent(s)

UOI Secretary, M/o P.W.D.  
Pensions, New Delhi and 2004

आवेदक (आवेदकों)

की ओर से अधिवक्ता

Advocate for  
Applicant(s)

Mr. C.S.G. Nair

प्रत्यर्थी (प्रत्यर्थियों)

की ओर से अधिवक्ता

Advocate for  
Respondent(s)

रजिस्ट्री के टिप्पण  
Notes of the Registry

अधिकरण के आदेश  
Orders of the Tribunal

प्रस्तुतीकरण की तारीख : 6.8.04  
Date of Presentation :

पंजीकरण की तारीख : 12.8.04  
Date of Registration :

विषय : Inclusion of DA  
Subject : in DCRG

तैनाती की तारीख : N.S.B.  
Date of Posting :

asp 12/8/04

6.9.04

HPD

C.I

(4) Mr.CSG Nair (rep)

As the counsel for the applicant is out of station the matter may be posted next week.  
(15.9.04)

By order

C.O.I

asp

15.9.04

C-I

(1) Mr.C.S.G.Nair

Mr.C.Rajendran, SCGSC (rep.)

Heard. The application is admitted.  
Respondents shall file their reply statement within four weeks with a copy to the applicant who may file rejoinder, if any, within two weeks thereafter.

List before RC for completion of pleadings on 5-11-2004.

AVH(VC)

asp

Reply filed on 18.9.2004 has been returned as defective

26/9

रजिस्ट्री के टिप्पण  
Notes of the Registry

अधिकरण के आदेश  
Orders of the Tribunal

RC

None for applicant.

Mr.C.K.Sasi represented  
SCGSC for respondents.

Reply has not been re-  
presented yet. Call on  
15.12.2004.

05.11.2004

Reply taken on  
record

Rejoinder not  
filed

No sitting in RC on 15/12/04  
Renotified to 17/12/04

RC

None for either side.

Reply is on record and a  
copy thereof has been given  
to other side. No rejoinder  
filed yet. Rejoinder, if  
any, filed by 05.01.2005 be  
taken on record and list  
before SB for final hearing.

17.12.2004

Common final order verified

11.8.05

SN(VC)

C-I

Mr.CSG Nair

Mr.TPM Ibrahim Khan, SCGSC (rep.)

Post along with OA 174/04 and  
connected cases after two months.

By orders

COI

asp

17.10.2005  
(32)

KVS(JM)

C-II

Mr.C.S.G.Nair

Mr. T.P.M.Ibrahim Khan, SCGSC

Heard. Common order pronounced in open

Court.

KVS(JM)  
17.10.2005

VS

# INDEX SHEET

## LIST OF PAPERS

607 / 2004

Sl No.	No. of Papers on Record			Date of Paper	Description of Paper
	I	II	III		

1. 6 / 8 / 04 Proceedings 2 Pages

2. 17 / X / 2004 Final Orders 44 Pages

① ① 6 / 8 / 04 OA  
 ② ② " Vakkabitt

③ ③ 18 / 10 / 04 Reply submitted